

LA Notifications and Declarations**MALAPPURAM DISTRICT**

NOTICE

UNDER SECTION 9 (2) OF THE KERALA SURVEY AND BOUNDARIES ACT, 1961

No. A-915/2011.

7th April 2017.

The subjoined statement is an extract from the survey field register giving particulars of the lands registered and surveyed in the name of concerned. Appeal if any, against the survey should be presented within three months from the date of publication of this notice to the officer in-charge of the survey whose Headquarters are at Tirur.

Field maps may be obtained on an application and on payment of the fees prescribed from time to time.

SCHEDULE

District—Malappuram.

Taluk—Tirur.

Village—Kattipparuthi.

Amsom—Kattipparuthi.

<i>Initial Survey/ Re-survey/ Revision Survey</i>		<i>As per Revenue Accounts</i>			<i>As now surveyed</i>		<i>Remarks</i>
<i>Survey Filed No.</i>	<i>Sub Division No.</i>	<i>Survey Filed No.</i>	<i>Sub Division No.</i>	<i>Extent in Hectares</i>	<i>Extent in Hectares</i>		
379	2	379	3	0.2023	0.2040	Poramboke (India Govt. GAIL)	

Office of the Special Tahsildar,
Tirur.

(Sd.)
Special Tahsildar,
LA (General), Tirur.